

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

**Original Application No.377/Jodhpur/2013**

Jodhpur, this the 08th day of April, 2016

**CORAM**

**Hon'ble Dr. K.B. Suresh, Judicial Member**

**Hon'ble Ms. Praveen Mahajan, Administrative Member**

Lokesh Kumar Sen S/o Shri Ram Narayan Sen, aged about 22 years, R/o village & post Jhanjhola via Mandalgarh, District Bhilwara (Raj.). Ward of Ex.GDS, DA MC at Post Office Jhanjhola, District Bhilwara (Raj.).

.....Applicant

Mr. S.K. Malik, counsel for applicant.

Versus

1. Union of India through the Secretary, Ministry of Communication, Department of Posts, Dak Bhawan, New Delhi.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur Rajasthan.
3. The Superintendent of Post Offices, Bhilwara Division, Bhilwara, Rajasthan.

.....respondents

Mr. K.S. Yadav, counsel for respondents.

**ORDER (Oral)**

Heard. The respondents would submit that the applicant had got only 45 points while considering his case for compassionate appointment. Applicant demonstrates that he could have got more than 58 points in any case.

Therefore, the matter is remitted back to the respondents to do a recalculation on the basis <sup>of</sup> proclaimed rules on the subject.

Accordingly, the OA is disposed of as stated above. No costs.